

The Minister of Defence (Shri Krishna Menon): (a) to (d). A statement is laid on the Table of the House.

STATEMENT

(a) The details of the Sainik Schools so far started are:—

Maharashtra	..	1
Punjab	..	2
Gujarat	..	1
Rajasthan	..	1
Andhra Pradesh	..	1
Kerala	..	1
Orissa	..	1
West Bengal	..	1

(b) Two Sainik Schools, one each in Madhya Pradesh and Madras States will be opened from July, 1962. There are no further specific proposals at present.

(c) (i) The Central Government has agreed to make available three Service Officers for each Sainik School for appointment as Principal, Headmaster and Registrar. The expenditure on account of their pay and allowances comes to approximately Rs. 50,000 per annum per School.

(ii) The Government of India have further instituted scholarships for the children of Defence Services personnel at present to the extent of 20 per cent of the total number of such children.

(iii) All boys in the school are given N.C.C. training and the Central Government bears its normal share of the expenditure on N.C.C. Units including resident instructors.

(d) The School fee inclusive of tuition, boarding, lodging, text books, stationery, games etc., is Rs. 1900 per year. There is however no provision for admission of girls in Sainik Schools.

Oil in Cauvery Basin

Shri Umanath:
*120. { **Shri Nambiar:**
Shri Sezhiyan:

Will the Minister of Mines and Fuel be pleased to state the present stage of exploration of oil in Cauvery basin?

The Minister of Mines and Fuel (Shri K. D. Malaviya): Geological mapping of the Cauvery Basin has been completed. At present gravity, magnetic and seismic surveys are in progress.

निर्वाचन याचिकायें

*१२१. { **श्री प्रकाशबीर शास्त्री :**
श्री श्रीनारायण दास :
श्री सुबोध हुंसवा :
श्री स० ज० सामन्त :
श्री ब० कु० दास :
श्री नवल प्रभाकर :
श्री बंकट सुबिया :

क्या बिबि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हाल के सामान्य निर्वाचनों के सम्बन्ध में कुछ चुनाव याचिकायें दायर की गयी हैं;

(ख) यदि हां, तो लोक-सभा और विधान-सभाओं के चुनावों के सम्बन्ध में कुल मिला कर पृथक पृथक कितनी याचिकायें दायर हुई हैं;

(ग) क्या सरकार ने इस तरह की कोई पद्धति अपनाने का निश्चय किया है कि ये याचिकायें कम से कम समय में निबटाई जा सकें; और

(घ) यदि हां, तो क्या प्रायोग ने इस तरह के कोई निदेश भी जारी किये हैं ?

बिबि मंत्रालय में उपमन्त्री (श्री हजरतबीबत) : (क) जी हां ।